# Central Administrative Tribunal Lucknow Bench Lucknow

## Original Application No. 354/2009

This, the 9th day of September 2009.

### Hon'ble Ms. Sadhna Srivastava, Member (J) Hon'ble Dr. A. K. Mishra, Member (A)

Byas Tripathi, aged about 72 years, s/o Late Sri Laljee Tiwari permanent R/o Dhadhwar, P.O. Rewali, Distt-Deoria, now at present after retirement R/o H.No. 99(B) Purwanchal Nagar, Kalyanpur West, (Near Maa Vaishnavi Montessori School Kalyanpur), District – Lucknow.

**Applicant** 

By Advocate Sri R.N. Pandey

#### Versus

- 1. Union of India, through Secretary Ministry of Railway (Railway Board), Government of India
- 2. I.G.R.P.F. New Delhi.
- 3. The Chief Security Commissioner (C.S.C.), Railway Security Force, Gorakhpur.
- 4. Senior Security Commissioner, Railway Security Force Diesel Locomotive Works, Varansi.

By Advocate Sti BB. TriPathi for Sti N.K. Respondents Agazwal.

# By Hon'ble Ms. Sadhna Srivastava, Member (J)

The applicant retired from the post of Constable, Railway Police Force. Admittedly, he was the Member of Railway Police Force. The Tribunal has no jurisdiction. Accordingly, the O.A. is dismissed for want, of jurisdiction. No costs.

(Dr. A. K. Mishra)

Member (A)

(Ms. Sadhna Srivasta

Member (J)

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